### COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 66 OF 2016 APPEAL NO. 67 OF 2016 APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016

Dated: 22<sup>nd</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

## APPEAL NO. 66 OF 2016 AND APPEAL NO. 67 OF 2016

### In the matter of:

M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. .... Appellant(s)

Vs.

Punjab State Power Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Abhishek Raj

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg for R-1

Mr. Aditya Grover R-2

Mr. Sakesh Kumar for R-3

# APPEAL NO. 74 OF 2016 & IA NO. 183 OF 2016 AND APPEAL NO. 75 OF 2016 & IA NO. 184 OF 2016

#### In the matter of:

Punjab State Power Corporation Ltd. .... Appellant(s)

Vs.

M/s Gill Acqua Hydro Power Generation Co. Pvt. Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Abhishek Raj for R-1

Mr. Aditya Grover for-2

Mr. Sakesh Kumar for R-3

### **ORDER**

List these matters for hearing on <u>06.02.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd